

GLASS BOTTLES (IMPORT)

*1828. **Dr. Amin:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether import licences are being issued for the import of empty glass bottles like aerated water bottles and milk bottles;

(b) if the answer to part (a) above is in the affirmative, the total value of such licences issued during the periods July—December, 1951, January—June, 1952 and July—December, 1952 and the reason for the same; and

(c) the total amount of foreign exchange spent on the import of empty glass bottles during these periods?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) Yes, Sir.

(b) The total value of the Licences issued is as follows:—

July-December, 1951	...	Rs. 276,191
January-June 1952	..	Rs. 6,17,761
July-December, 1952	..	So far no licences have been issued.

Licences were issued for the import of special types of glass bottles not made in the country in sufficient quantities to meet the requirements of actual users.

(c) The total value of imports of empty glass bottles during the period 1st July 1951 to May 1952, is Rs. 11.46 lakhs. (Figures for the month of June 1952 are not available yet.)

IRON AND TIN SHEETS FOR MADRAS STATE

*1829. **Shri A. K. Gopalan:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quarterly quota of iron and of tin sheets allotted for Madras State during 1950, 1951 and 1952;

(b) whether there has been any reduction in the quota from quarter to quarter, and if so for what reasons;

(c) whether any allocation is sanctioned for cottage industries producing 'Panchamritam' tins in and around Palni, Madras State; and

(d) if answer to part (c) above be in the affirmative, what is the total so allocated and whether there has been any reduction in this for the last three years, if so why?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) A statement is laid on the Table of the House. [See Appendix VIII, annexure No. 52.]

(b) Yes, in the case of Pig Iron on account of reduction in the quantity available for distribution.

(c) and (d). The information is not readily available.

ZIP MANUFACTURE

*1830. **Shri A. K. Gopalan:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of Zip manufacturers in India manufacturing Zip fasteners and allied goods and the names of these factories;

(b) whether it is a fact that Messrs. Link Industries Ltd., Madras is the only major concern in India in the line of manufacture;

(c) whether the inclusion of zip fasteners for protection in the Tariff Amendment Bill of 1952 was made on the application or representations of the Link Industries Ltd. to Government;

(d) whether any inquiry was conducted by the Tariff Board into the need for protection of this Industry; and

(e) if the answer to part (d) be in the affirmative whether inquiry was conducted before the inclusion of the Industry in the Tariff Amendment Bill and what were the recommendations of the Tariff Board?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) and (b). M/s. Link Industries Ltd., Madras, are the only manufacturers of Zip Fasteners in India at present.

(c) No, Sir. The inclusion was made on the recommendation of the late Indian Tariff Board which conducted an enquiry into the industry.

(d) Yes, Sir.

(e) The enquiry was conducted before the inclusion of the Industry in the Tariff Amendment Bill. The recommendations of the Tariff Board are embodied in the Government Resolution, copy of which is laid on the Table of the House. [See Appendix VIII, annexure No. 53.]

ACCIDENT IN SINGARANI COLLIERIES

*1831. **Shri Vittal Rao:** Will the Minister of Labour be pleased to state:

(a) the causes for the accident on 22nd June, 1952 in Incline No. 2, Singarani Collieries, Kothagudium;

(b) the number of miners injured and killed; and

(c) whether any enquiry official or non-official was held; if so, the findings of such enquiry?

The Minister of Labour (Shri V. V. Giri): (a) to (c). The information is being collected and will be placed on the Table of the House in due course.

EMPLOYMENT OF SKILLED WORKERS AND ARTISANS

*1832. **Shri Badshah Gupta:** Will the Minister of Labour be pleased to state whether Employment Exchanges secure employment for skilled factory workers and artisans?

The Minister of Labour (Shri V. V. Giri): Yes, Sir.

MINIMUM WAGES ACT (IMPLEMENTATION)

428. **Dr. Satyawadi:** Will the Minister of Labour be pleased to lay a statement on the Table of the House showing the progress made by the various States regarding the implementation of the Minimum Wages Act for the inferior subordinate employees under the local authorities?

The Minister of Labour (Shri V. V. Giri): A statement is laid on the Table of the House. [See Appendix VIII, annexure No. 54.]

COAL SHORTAGE

429. **Shri Ganpati Ram:** Will the Minister of Production be pleased to state whether it is a fact that shortage of wagons is the main reason for the non-availability of coal in various Eastern districts of Uttar Pradesh for well construction and building purposes?

The Minister of Production (Shri K. C. Reddy): Yes, combined with difficulties of transhipment at Mokamehghat

RUBBER GOODS

430. **Shri Badshah Gupta:** Will the Minister of Commerce and Industry be pleased to state:

(a) the names of rubber goods with their respective values in terms of rupees imported during 1951-52 from different countries; and

(b) the names of places in India where the rubber goods of the variety mentioned in part (a) above are manufactured?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) only such types and sizes of rubber goods as are not made in India are allowed to be imported. A statement is laid on the Table of the House. [See Appendix VIII, annexure No. 55.]

(b) Bombay, Calcutta and Madras.

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LABOUR UNIONS

431. **Shri Pateria:** Will the Minister of Labour be pleased to state:

(a) the total number of Labour Unions in the country upto March 1952 and their respective strength of members;

(b) the number of Unions affiliated to (i) Socialist Party; (ii) Communist Party; (iii) I.N.T.U.C.; and (iv) Independents;

(c) whether there is any arrangement in the country for training labour leaders; and

(d) how many Agricultural Labour Unions have been registered so far?

The Minister of Labour (Shri V. V. Giri): (a) 2,853, according to the figures for 1950-51, which are provisional. Figures for 1951-52 are not yet available.

(b) Information regarding the affiliations of Unions is not being collected and hence not available.

(c) A list of institutions where training is available is attached. [See Appendix VIII, annexure No. 56.]

(d) 90, according to the figures for 1950-51, which are provisional. Information for 1951-52 is not yet available.

DELHI EMPLOYMENT EXCHANGE

432. **Shri Ajit Singh:** Will the Minister of Labour be pleased to state:

(a) how many persons got themselves registered in the Employment Exchange in Delhi in 1952 under (i) skilled (ii) semi-skilled and (iii) unskilled categories and out of them how many have been provided with jobs in each category; and

(b) how much expenditure is being incurred on this Exchange (i) recurring (ii) non-recurring and (iii) on peons, clerks, assistants and officers separately?

The Minister of Labour (Shri V. V. Giri): (a).—

Category	No. registered during Jan.—May, '52.	No. placed in employment during the same period.
(1) Skilled and semi-skilled technicians.	4,910	711
(2) Unskilled workers	11,158	2,134